GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1942 ANSWERED ON:11.08.2011 PRIVATE AGENCIES FOR E TICKETING Shantha J.;Singh Shri Radha Mohan

Will the Minister of RAILWAYS be pleased to state:

(a) the total number of private companies enlisted with Indian Railways Catering and Tourism Corporation (IRCTC) for e-ticketing; zone-wise;

(b) whether it is a fact that IRCTC gets fifty per cent of service charges on every e-ticket;

(c) if so, the revenue earned by IRCTC on account of share of service charges during 2010-11; and

(d) the metrocity-wise details of mobile reservation van being run in metros and the action taken by the Railways to increase their number?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a): At present, there are 68 private companies enlisted with IRCTC for e-ticketing and additionally there are 15 agencies from State Governments/Public sectors also. Zone-wise enlistment is not done by IRCTC, however the authorized companies/agencies have been permitted to appoint sub-agents across the country to enable a wider reach.

(b): No, Madam. IRCTC levies a service charge of only Rs 10/- per e-ticket for Second/Sleeper class and Rs 20/- per e-ticket in case of all other classes(1AC, 2AC, 3AC, CC, 3E, FC) irrespective of the number of passengers booked on an e-ticket.

In case of tickets booked through IRCTC's authorized agents an additional service charge of Rs 10/- per e-ticket in case of non-AC class (Second/Sleeper) class and Rs 20/- per e-ticket in respect of other classes(1AC, 2AC, 3AC, CC, 3E, FC) is levied.

(c): The money earned by IRCTC on account of share of service charge during 2010-11 is Rs 136 Crore (provisional).

(d): Two Mobile ticketing vans were commissioned in January 2010, one each at Kolkata and Delhi. 25 more mobile ticketing vans have been sanctioned.